

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).28711-
28712/2010

UDAI NARAIN RAI

Petitioner(s)

VERSUS

BOARD OF REVENUE & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 28/02/2012 These Petitions were called on for hearing
today.

For Petitioner(s) Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Akshya Swarup, Adv.
Mr. Nirnimesh Dube, Adv.

For Respondent(s) Mr. Amit Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Fresh steps have been taken.

Await return of notice on unserved respondents.

List again on 10.04.2012.

(Sunil Thomas)
Registrar

AK